

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2066

ANSWERED ON:09.03.2015

ROAD LINKS FOR TRIBAL AREAS

George Shri (Adv.) Joice;Suresh Shri Doddaalahalli Kempegowda;Vellaigounder Shri Elumalai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to announce special package for habitat connectivity such as building new roads between various tribal settlements in forest areas/tribal areas in various parts of the country;
- (b) if so, the details thereof along with the funds allocated for the same and if not, the reasons therefor;
- (c) whether there is any feasibility of new proposal for such connectivity from the States including Kerala and Javadi hills; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): Government is committed for overall development of tribal people across the country. Various schemes/programmes of concerned Central Ministries and the State Governments like PMGSY, MGNREGA etc. support development initiatives including connectivity of tribal areas / forest areas from their respective Tribal Sub-Plan(TSP) components.Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps.

(b): Funds for tribal development are sourced from the following instrumentalities:

- (i) Funds under Tribal Sub-Plans (TSPs) component of State Governments Plan Schemes;
- (ii) Funds under TSP components of Centrally Sponsored Schemes (CSS) administered by Central Ministries/ Departments;
- (iii) Special Central Assistance (SCA) to Tribal Sub Plan (TSP)
- (iv) Grant under Article 275 (1) of the Constitution
- (v) Institutional Finance

The details of availability of funds under above instruments for carrying out development initiatives for the year 2014-15is tabulated below:

Availability of Tribal Sub-Plan(TSP) funds 2014-15 (BE) (Rs. in Crore)

Funds under Central Sector /Centrally Sponsored Schemes	32386.84
TSP component under State Plan	69922.16
Grants under Article 275(1)	1317.00
Special Central Assistance to Tribal Sub-Plan (SCA to TSP)	1200.00
Total	104826.00

(c) & (d): Taking up need based initiative for providing facilities to the tribal people, including provision of suitable connectivity in tribal areas / forest areas, is a continuous process. State Governments have been sensitized to make gap assessment in consultation with Integrated Tribal Development Agencies (ITDAs) / Integrated Tribal Development Projects(ITDPs), the District Collectors, Block Level Officers and Panchayati Raj Institutions and prepare holistic perspective plan for the development of tribal people while ensuring proper convergence of funds available with them under various instruments.